

- (5) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Nineteenth Report (Sixteenth Lok Sabha) on the Action Taken by the Government on the recommendations contained in its Sixteenth Report (Sixteenth Lok Sabha) on "Measures undertaken to secure representation of OBCs and for their welfare in NTPC Ltd." pertaining to the Ministry of Power.
- (6) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Seventh Report (Seventeenth Lok Sabha) on the Action Taken by the Government on the recommendations contained in its Twentieth Report (Sixteenth Lok Sabha) on "Measures undertaken to secure representation of OBCs in employment and for their welfare in Central Public Works Department (CPWD)" pertaining to the Ministry of Housing and Urban Affairs.
- (7) Statement showing further Action Taken by the Government on the recommendations/observations contained in its Eighth Report (Seventeenth Lok Sabha) on the Action Taken by the Government on the recommendations contained in its Twenty-first Report (Sixteenth Lok Sabha) on "Rationalization of Creamy Layer in Employment for OBCs in Services and Posts under the control of Government of India including Union Territories, PSUs, *etc.*" pertaining to the Ministry of Social Justice and Empowerment.

STATEMENT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

श्रीमती रमिलाबेन बेचारभाई बारा (गुजरात) : महोदय, मैं 'महिला स्वास्थ्य परिचर्या : नीतिगत विकल्प' के संबंध में समिति (2017-18) के ग्यारहवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट सिफारिशों/समुक्तियों पर की गई कार्रवाई के संबंध में महिलाओं को शक्तियां प्रदान करने संबंधी समिति (2020-21) के चौथे प्रतिवेदन (सत्रहवीं लोक सभा) के अध्याय-I और अध्याय-V में अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई अंतिम कार्रवाई को दर्शाने वाले विवरण की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ।
